

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:5977  
ANSWERED ON:08.09.2011  
CACHAR PAPER MILL  
Purkayastha Shri Kabindra

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the Government of Mizoram has stopped issuing of permit to the private parties for sale of bamboo till the bamboo policy is revised;
- (b) if so, the details thereof;
- (c) whether this decision of the Government of Mizoram badly affected the Cachar Paper Mill, Panchgram as this mill is mostly dependent on the supply of bamboo from Mizoram;
- (d) if so, the details thereof;
- (e) whether the Union Government has received request from the Cachar Paper Mill authority for taking up this serious problem with the Government of Mizoram;
- (f) if so, the details thereof; and
- (g) the steps taken by the Government in this regard?

**Answer**

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

- (a) & (b): Yes, Madam. By an order dated 30.03.2011, Mizoram State Forest Department has stopped the issuance of bamboo permit to the private parties for sale of bamboo in Mizoram till bamboo policy is revised.
- (c) & (d): Yes, Madam. Hindustan Paper Corporation (HPC) gets about 50% of its requirement of bamboo at Cachar Paper Mill (CPM) from State of Mizoram through private sources permitted by the Mizoram State Forest Department. Cachar Paper Mill has lost about 13,000 MT of production till date during 2011-12.
- (e) to (g): Yes, Madam. Hindustan Paper Corporation has requested this Ministry to take up the matter with Government of Mizoram. This issue was taken up at the level of Hon'ble Chief Minister of Mizoram personally and a request letter was also sent to him on 01.07.2011 to consider restoration of bamboo supply to Cachar Paper Mill of HPC.